GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 4123 TO BE ANSWERED ON 27.03.2017

DEENDAYAL UPADHYAY SHRAMEV JAYATE KARYAKRAM

4123. SHRI RAJESHBHAI CHUDASAMA: SHRI G.M. SIDDESHWARA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the workers provided with the facility of 'P F Account' under 'Deendayal Upadhyay Shramev Jayate Karyakram' in the country so far, State/UTwise;
- (b)whether several thousand crore of rupees are lying dormant in lakhs of PF accounts, if so, the details thereof along with the action plan formulated by Government to provide this amount to the genuine persons; and
- (c)whether the Government has any proposal to divert this unclaimed amount for other purposes, if so, the details thereof?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a): The facility of Provident Fund (PF) Account is not linked with Deendayal Upadhyay Shramev Jayate Karyakram. The employees are entitled to statutory provident fund benefits if they are engaged in any specified establishment under the provisions of Employees' Provident Funds & Miscellaneous Provisions (EPF & MP) Act, 1952 and Schemes framed thereunder.

(b): There is no dormant amount in Employees' Provident Fund (EPF). However, as per para 72(6) of the Employees' Provident Funds Scheme, 1952, certain amounts are classified as Inoperative Accounts. All such Inoperative Accounts have, however, definite claimants. As on 31.03.2016, an amount of Rs. 40,865.14 crore has been classified as Inoperative Accounts.

The following actions have been taken by Employees' Provident Fund Organisation (EPFO) to facilitate payments from Inoperative Accounts:

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- (i) EPFO has launched a portal namely 'Inoperative Accounts Online Help Desk' to assist the members to identify their inoperative accounts.
- (ii) Awareness campaigns have been undertaken through electronic as well as print media from time to time to educate the members to transfer or withdraw their PF accumulations.

The total amount paid to the beneficiaries from inoperative accounts during the last four years is as under:

Year	Amount settled (Rs. in crore)
2012-13	2890.40
2013-14	4316.71
2014-15	6491.01
2015-16	5826.89

(c): No, Madam.

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